

through this satellite and how this Global Communication System will affect our present system?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri J. K. Gujral): (a) The question of foreign aid for India's Satellite Communication Ground Station is still under consideration.

(b) The overseas traffic is at present handled mostly on high frequency radio system, which is insufficient to provide reliable and prompt telephone service and is also incapable of meeting the growing demands, due to congestion in HF Spectrum.

(c) The present indications are that about 20 countries, including India, are expected to operate with the Indian Ocean Satellite as soon as they are technically equipped to do so. The existing system will continue to be used for communication with countries which will not have switched over to Satellite working, and any equipment becoming surplus will be diverted for other internal requirements.

**Chief Development Commissioner,  
Andamans**

\*1106. Shri K. R. Ganesh: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether there is a proposal to appoint a Chief Development Commissioner in the Andaman and Nicobar Islands equivalent in status to the Chief Commissioner;

(b) if so, whether Government have considered the desirability of this post in the context of the financial stringency;

(c) the specific duties, to be performed by the proposed Chief Development Commissioner; and

(d) whether these duties could not be undertaken by the Islands Development Commissioner?

The Minister of State in the Ministry of Labour and Rehabilitation (Shri L. N. Mishra): (a) It is proposed to create a post of Chief Development-cum-Rehabilitation Commissioner for the execution of the accelerated development programme in the Andaman and Nicobar Islands. The officer appointed to the post will be lower in status than the Chief Commissioner and will work under him.

(b) Yes, Sir.

(c) The Chief Development-cum-Rehabilitation Commissioner will be responsible for preparing the Project Reports and the execution of various projects under the accelerated development programme of the Islands. He will also be in over all charge of all developmental work in the Islands.

(d) The Island's Development Commissioner is, comparatively speaking, a junior officer. The Chief Commissioner has indicated that, for the carrying out of these duties, there should be a Chief Development-cum-Rehabilitation Commissioner in addition to the Development Commissioner

**राजभाषा विधेयक**

\* 1107. श्री बसवन्त सिंह कुम्हार :  
श्री प्रकाशचौर शास्त्री :  
श्री आत्न दास :  
डा० सुब्रं प्रकाश पुरी :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करने कि :

(क) क्या देश की कुछ धार्मिक, सामाजिक तथा राजनैतिक संस्थाओं ने सतत में पुर-स्थापित किये जाने वाले प्रस्तावित राजभाषा विधेयक का विरोध किया है;

(ख) उनमें से प्रमुख संस्थाओं तथा व्यक्तियों के नाम क्या हैं;

(ग) क्या उन संस्थाओं ने इसके बारे में कुछ सुझाव भी दिये हैं; और